

From:

Ram SharmaRegistrar (Administration)
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).Sub.-: **Regarding nominations of “Civil Judges (Junior Division)” for the AY:2025-26.**Ref.-: Your Lordship's Letter bearing Ref.: NJA/Dir./SE01-SE04/2025/1207 dated 23.06.2025.

My Lord,

With reference to the letter on subject noted above, I am directed to say that the Court has been pleased to nominate total 16 Judicial Officers / Civil Judges (Junior Division) for the AY:2025-26 to attend the Programmes at the National Judicial Academy, Bhopal, in the following manner :-

S. No.	Prog. No.	Dates	Nominated Officer
1.	SE-01	14 – 18 July, 2025	(i) Mr. Pragyesh Nigam, Railway Judicial Magistrate, Daltonganj, (ii) Mr. Abhijeet Pandey, S.D.J.M., Dhanbad, (iii) Mr. Vivek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad & (iv) Mr. Abhinav Tripathi, Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
2.	SE-02	21 – 25 July, 2025	(i) Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh, (ii) Ms. Divya Aswani, S.D.J.M.-cum-P.M. (J.J.B.), Jamshedpur, (iii) Mr. Prashant Kumar Verma, J.M.-cum-Judge-In-Charge, Ranchi & (iv) Mr. Amit Khanna, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Seraikella-Kharsawan (Chandil).
3.	SE-03	28 July – 1 st August, 2025	(i) Mr. Mohit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro, (ii) Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chaibasa, (iii) Mr. Ankit Kumar Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Chaibasa (Chakradharpur) & (iv) Mr. Pratik Ranjan, J.M.-cum-Judge I/c, Deoghar.
4.	SE-04	4 – 8 August, 2025	(i) Mr. Mohit Chaudhary, S.D.J.M.-cum-Judge I/c-cum-Special Court, elected M.P./M.L.A., Dumka, (ii) Mr. Amit Bansal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda, (iii) Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh & (iv) Mr. Amit Kumar Gupta, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga.

This is for your Lordship's kind information and needful.

Yours Sincerely,
Sd/- Ram Sharma
Registrar (Administration)Memo No. 2891 /Apptt.Dated Ranchi the 02/07/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the Principal District & Sessions Judge, Bokaro, Chaibasa, Daltonganj, Deoghar, Dhanbad, Dumka, Garhwa, Godda, Hazaribagh, Jamshedpur, Lohardaga & Seraikella-Kharsawan including the Judicial Commissioner, Ranchi / Officers concerned for information and needful with a direction to follow the “Joining Instructions” of NJA, which is available on NJA website (www.nja.gov.in) alongwith permission to attend the aforesaid NJA programme.


02.7.25
Registrar (Administration)